

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 2
CA 43/2022 IN CP 3638/MB/2018

CORAM:

SH. KAPAL KUMAR VOHRA
HON'BLE MEMBER (T)

JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **14.02.2022**

NAME OF THE PARTIES: - Union of India
V/s
Infrastructure Leasing & Financial Services
Ltd & Ors

Appearance (via video-conference):

For the Applicant : Counsel Mr. Ashwin Poojari

For the Respondent : Absent

Section Rule 11 of NCLT, 241-242 of the Companies Act, 2013

ORDER

List the matter on **22.02.2022** for hearing.

Sd/-
KAPAL KUMAR VOHRA
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

Jagdish